

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1129/2017

VIJAI PRAKASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA  
HON'BLE MR. JUSTICE VIJAY BISHNOI  
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Ranjit Kumar Sharma, AOR

For Respondent(s) : Ms. Tulika Mukherjee, AOR  
Mr. Beenu Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by learned counsel for the respondent seeking adjournment due to personal difficulty, re-list the matter in the month of September, 2026.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)  
ASSISTANT REGISTRAR